

DIVISION BENCH  
COURT - I

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/181(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> JULY 2024**

IN THE MATTER OF	ICICI BANK LIMITED VS PRASHANT BOTHRA
UNDER SECTION	SECTION 95(1)

Appearance VC and Physical (hybrid) Mode

Ms. Pallavi Ray, Adv. ] For RP

Ms. Sudipta Ghosh, RP

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. The matter is posted to **20.08.2024**.

**Satyajit Roy**  
Court Officer